

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL      ALLAHABAD BENCH

ALLAHABAD.

Allahabad this the 26th day of March 2001.

Original Application no. 1179 of 1993.

Hon'ble Mr. S.K.I. Naqvi, Member (J)

Hon'ble Maj Gen K.K. Srivastava, Member (A)

Sri Raj Ranjan Tiwari,  
S/o Sri K.N. Tiwari,  
Assistant Electric Driver under,  
Chief Traction Foreman (RSO)  
Kanpur & 5 others as per memo of parties.

... Applicant

C/A Sri B.S. Mainee  
Sri G.D. Mukherjee

Versus

Union of India : Through :

1. The General Manager,

N. Rly.,  
Baroda House,  
NEW DELHI.

2. The Civil. Rly. Manager,

N. Rly.,  
ALLAHABAD.

... Respondents

C/Rs. Sri J.N. Singh  
Sri A.K. Pandey

....2/-

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O R D E R (Oral)

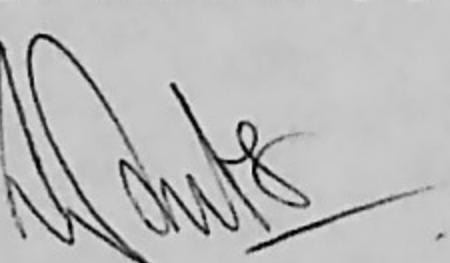
Hon'ble Mr. S.K.I. Naqvi, Member-J

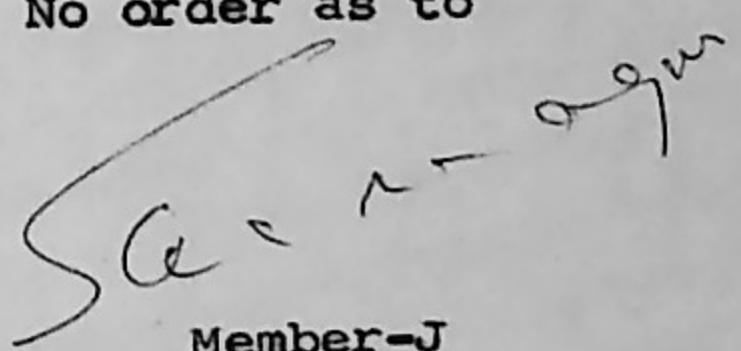
None for the applicant even on revised list.

Sri D. Tiwari proxy to Sri A.K. Pandey, for the  
respondents, remains present.

2. Perused the record. The applicant has come up seeking relief to the effect that the seniority list dated 4.7.91 be quashed. We find, para 15 of the C.A. is relevant to the matter where it has been averred that "the seniority list dated 08.07.91 was issued but the same was corrected as per the direction given by the Hon'ble Central Administrative Tribunal, Allahabad Bench at Allahabad in original application no. 480 of 1993 in Sri S.K. Singh versus Union of India and others which has already been issued as per the direction of the Hon'ble Central Administrative Tribunal, Allahabad Bench, Allahabad"

3. With the above position, we find that the relief sought for in the matter has become infructuous and the OA is dismissed accordingly. No order as to costs.

  
Member-A

  
Member-J

/pc/